

ITEM NO.9

REGISTRAR COURT

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6297/2012

M/S HUAWEI TECHNOLOGIES CO.LTD.

Appellant(s)

VERSUS

DESIGNATED AUTH.MIN.OF COMMERCE AND INDUSTRY Respondent(s)
([Only CA No. 5486 of 2016 is listed under this item])

WITH

C.A. No. 5486/2016 (XVII-A)

Date : 22-10-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ravi Bharuka, AOR
Ms. Jaya Bharuka, Adv.
Mr. Rohit Agarwal, Adv.

For Respondent(s)

Mr. Rakesh K. Sharma, AOR

Ms. Praveena Gautam, AOR
Mr. Pawan Shukla, Adv.
Mr. Rajesh Sha, Adv.
Ms. Akanksha Tyagi, Adv.
Mr. Nikhil Sharma, Adv.

Mr. B. Krishna Prasad, AOR
Mr. Prem Prakash, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 5486/2016

Respondent Nos. 2, 3 and 17 are duly represented.

Ld. Counsel for appellant has filed application for deletion
in respect of Respondent Nos. 22, 31, 32 and 34.

The same be placed before the Hon'ble Judge in Chambers.

SUJATA SINGH
Registrar

MG